

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.2

IB- 361/(ND)/2021

IN THE MATTER OF:

State Bank of India

....APPLICANT

Vs.

Sri Yellamanchili Yugaandhara Butchi Babu & Anr.

... GUARANTOR/ DEBTOR

SECTION

U/s 95

Order delivered on 19.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant : -

For the Respondent :

ORDER

No one is present at the time of virtual hearing in the matter. In the interest of justice, post the matter after a month.

List on 31.8.2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(P.S.N PRASAD)
MEMBER (JUDICIAL)

Surjit